

गया था। फिर भी निगम ने अपने वितरण माध्यम से अन्य राज्यों को गेहूँ के बीजों की निम्नलिखित मात्रा सप्लाई की है—

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| 1. उत्तर प्रदेश | 7,000 क्विंटल |
| 2. पंजाब, हरियाणा, हिमाचल प्रदेश तथा जम्मू और कश्मीर | 6,000 " |
| 3. महाराष्ट्र, मध्य प्रदेश | 5,000 " |
| 4. पश्चिम बंगाल, उड़ीसा, असम | 2,000 " |
| 5. राजस्थान, गुजरात | 4,500 " |
| 6. अन्य | 1,500 " |

(ग) बिहार सरकार को निगम द्वारा सप्लाई की गई गेहूँ की किस्मे निम्न प्रकार है:—

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| सोनालिका 1553 | 7,000 क्विंटल |
| कल्याण सोना 1593 | 7,950 " |
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| कुल | 14,950 " |
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Allocation of Funds for Drinking Water in Fourth Plan

28. SHRIMATI JYOTSNA CHANDA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the amount sanctioned for the Drinking Water Scheme during the Fourth Plan, State-wise ;

(b) whether the amounts sanctioned for this Scheme in the previous Plans have been utilised by the different State Governments ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF D P. CHATTOPA-

DHYAYA) : (a) The state-wise allocations under the National Water Supply and Sanitation Programme during the Fourth Plan are given in the statement laid on the Table of the House. [Placed in Library. See No LT-956/71]

(b) The plan outlays for First, Second and Third Plans and the percentage utilisation of the allocations are given in the statement laid on the Table of the House. [Placed in Library See No LT-956/71].

(c) The allocations could not be fully utilised mainly on account of shortage of materials and equipment and of trained personnel.

मध्य प्रदेश के पोखर गांव में पाए गये सोने व चांदी के सिक्कों का काल

29. श्री फूलचन्द वर्मा : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि मध्य प्रदेश के निमाड जिले के पोखर गांव में कुछ सोने तथा चांदी के सिक्के पाए गये हैं जिन्हें पन्धाना पुलिस स्टेशन ने अपने अधिकार में लिया है ; और

(ख) यदि हाँ, तो ये सिक्के किस काल तथा किस साम्राज्य से सम्बन्धित हैं ?

शिक्षा और समाज कल्याण मंत्रालय तथा सस्कृति विभाग में राज्य-मन्त्री (प्रो० एस० नुरुल हुसन) : (क) और (ख). राज्य सरकार से सूचना एकल की जा रही है।

Opening of Fair Price Shops in Villages to check Rise in Prices of Foodgrains

30. SHRI P. M. MEHTA :
SHRI RAM SHEKHAR PRASAD
SINGH :
SHRI H. K. L. BHAGAT :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Union Government have asked the State Governments to open fair

price shops in villages so as to check the rise in foodgrain prices ;

(b) if so, how many States have so far opened such fair price shops ; and

(c) whether they have been told to concentrate and open such shops in rural and inaccessible areas ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) and (c). The State Governments have been advised to strengthen the public distribution system particularly in the rural and inaccessible areas and to open additional fair price shops wherever necessary.

(b) The latest position in each State has been called for and will be laid on the table of the Sabha on receipt.

Report of Agricultural Prices Commission for 1971-72 and views of Chief Ministers at their Conference held in October, 1971

31. SHRI P. M. MEHTA :
SHRI D. B. CHANDRA GOWDA :
SHRI RAM SHEKHAR PRASAD SINGH :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Agricultural Price Commission in its report on the price policy for 1971-72 has called for better public distribution system ;

(b) if so, the other recommendations made in the Report ;

(c) whether they have recommended existing restrictions on inter-State movement of rice ;

(d) what is the price and procurement target set up by the Agricultural Prices Commission : and

(e) whether the Chief Ministers at their recent Conference had endorsed the Agricultural price fixed by the Commission ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI

ANNASAHAB P. SHINDE) : (a) The Commission recommended strengthening of public distribution system.

(b) A statement is attached.

(c) Yes, Sir.

(d) The Commission recommended continuance of last year's price of paddy and rice except for a marginal increase of Re. 1 per quintal in the prices of standard variety of paddy for the States of Jammu and Kashmir, Orissa and Tamil Nadu with corresponding change in the rice prices. The Commission recommended that Kharif coarse grains be purchased at the ruling market price within the range of Rs. 45/- to Rs. 55/- per quintal.

The commission recommended the procurement target for rice for 1971-72 season at 4.3 million tonnes and an indicative target for the Kharif coarse cereals at 0.5 million tonnes.

(e) The Chief Ministers generally agreed that the procurement prices of all Kharif cereals, viz, paddy, rice and coarse grains should continue at the last year's level. Marginal adjustments in the price of paddy/rice could be considered in the case of Jammu and Kashmir, Orissa and Tamil Nadu as recommended by the Commission.

Statement

(a) A sizeable step up be effected in the procurement of rice ;

(b) Nothing be done at this stage to disturb the existing arrangements in regard to the inter-State movement of rice ;

(c) The target of procurement for rice for 1971-72 be fixed at 4.3 million tonnes and an indicative target for the purchase of Kharif coarse cereals at 0.5 million tonnes ;

(d) A marginal increase of Re. 1/- per quintal in the prices of standard variety of paddy for the States of Jammu and Kashmir, Orissa and Tamil Nadu be made with corre-